

Seventeenth Loksabha

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Title: Introduction of the Right of Children to Free and Compulsory Education (Amendment) Bill, 2019 (*Substitution of New Section for Section 11*).

SHRI JAYANT SINHA (HAZARIBAGH): Sir, I beg to move for leave to introduce a Bill further to amend the Right of Children to Free and Compulsory Education Act, 2009.

HON. CHAIRPERSON: The question is:

“That leave be granted to introduce a Bill further to amend the Right of Children to Free and Compulsory Education Act, 2009.”

The motion was adopted.

SHRI JAYANT SINHA: Sir, I introduce** the Bill.

HON. CHAIRPERSON: We had about 250 Private Members' Bills listed for introduction and out of that, 145 Bills have been introduced today.